

The Feasibility Report has been considered and it has been decided to undertake the preparation of a Detailed Project Report for the expansion of the Bhilai Steel Plant on the basis of optimum utilisation of available hot metal, and the Central Engineering and Design Bureau (of HSL) have been advised to take up the work of preparing the Detailed Project Report

Non-Payment of Wages in Coal Mines

568 SHRI D K PANDA Will the Minister of LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) be pleased to state

(a) whether Government are aware of serious discontent among workers in coal mines because of non payment of weekly wages, monthly salaries and other legal dues by the mine owners

(b) the names of coal mines where serious complaints of non payment have been received and

(c) what steps Government have taken to compel these mine owners to pay wages etc in time ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) (SHRI R. K. KHADILKAR) (a) Yes

(b) The names of coal mines in respect of which complaints of non-payment have been received are given below —

West Bengal Region

- 1 Manoharbahal Colliery
- 2 South Jayramdanga Colliery.
- 3 Nimcha Colliery
- 4 Victory (MJ) Group Colliery
- 5 Mithapur Colliery
- 6 Selected Samla Colliery
- 7 Radhamadhavpur Colliery

- 8 Ghusick Colliery
- 9 Musira Colliery
- 10 Victory (GI Group) Colliery
- 11 Khas Jambad Colliery
- 12 Seaisole Colliery
- 13 Kalipahari Colliery
- 14 New Ghusick Colliery

Bihar Region :

- 1 Kedla Colliery
- 2 Jharkhand Colliery
- 3 Bansiodepur Colliery
- 4 New Hintodih Colliery
- 5 Bendih Colliery
- 6 Nudkurkee Colliery
- 7 Diamond Pura Colliery
- 8 South Jharia Colliery
- 9 North Kujama Colliery
- 10 Topsa Colliery
- 11 Toera Colliery and
- 12- New Standard Iodna Colliery

(c) Appropriate action under the law is being taken by the officers of Central Industrial Relations Machinery to secure payment of wage and other legal dues to the workers by the management

Bombay Customs House Agents Labour Pool Scheme

569 SHRI D K PANDA Will the Minister of LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) be pleased to state

(a) whether Bombay Customs House Agents would set up a Labour Pool for unprotected workers from 1st May, 1971 ;

(b) whether this labour pool will benefit the workers ; and

(c) if so, whether Government propose to introduce 'Labour Pool' scheme in other parts of the country ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRAM AUR PUN-ARVAS MANTRI) (SHRI R. K. KHADILKAR) : (a) A pool has been set up from 4 h May, 1971.

(b) Yes Sir.

(c) This is a private bipartite arrangement and is not part of any scheme which the Government has framed under the Dock Workers (Regulation of Employment) Act, 1948.

Appointment of a Committee to test prototype RS-09 Tractor

570. SHRI T. S. LAKSHMANAN : Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state :

(a) whether Government appointed a Committee to test the prototype of RS-09 Tractor ;

(b) if so, whether a copy of their Report will be placed on the Table of the House ;

(c) In view of the fact that all the RS-09 tractors supplied by East Germany are being taken back by them, what action Government have taken to bring the guilty responsible for the import of these defective tractors to book ; and

(d) whether the case will be handed over to C. B. I. for an impartial enquiry ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (KRISHI MANTRALAYA MEN RAJYA MANTRI) (SHRI ANNASAHEB P. SHINDE) : (a)

and (b). Yes, Sir. A Committee of Technical Experts was appointed by the Government on 4th November, 1970 with a view to verifying and inspecting the records relating to the tests conducted on RS-09 tractors at Budni in 1965 and other related matters. The Committee has since submitted its Report and it is under consideration of the Government.

(c) and (d). This question will be considered after the report of the Technical Committee has been fully examined by Government.

Assistance from United Nations International Children's Emergency Fund for Dairy Industry

571. SHRI T. S. LAKSHMANAN : Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state :

(a) whether the Executive Board of UNICEF has recently approved of fresh assistance for the development of our dairy industry ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (KRISHI MANTRALAYA MEN RAJYA MANTRI) (SHRI SHER SINGH) : (a) and (b). Towards implementation of the World Food Programme Project 618—Milk Marketing and Dairy Development—the UNICEF were requested to provide an assistance of \$ 2.5 million for the import of dairy processing equipment, components and stainless steel materials for meeting the requirements of first phase during the years 1970-71 and 1971-72. The Executive Board of the UNICEF have already agreed to provide, free of cost, equipment and stainless steel of the value of US \$ 1.5 million including freight ; and a formal Plan of Operation between Government of India and the UNICEF has already been signed. The Plan of Operation provides for the supply of dairy processing equipment, components and stainless steel of the value of \$ 1.5 million (including freight) for expansion of the installed capacities of the Public Sector Milk Plants in the four metropolitan cities of Bombay, Calcutta, Delhi and Madras. The UNICEF equipment of India have requested for the